

to the Bar of the House and punished.
(*Interruptions*)

MR. SPEAKER: We will get the report from them. (*Interruptions*)

MR. SPEAKER: Pleased take your seats.

(*Interruptions*)

[*Translation*]

MR. SPEAKER: Please take your seat. Please let me work in a regulatory system. Whatever Shri Vajpayee, Shri Panigrahi and others are saying, I agree with it.

SHRI RAM VILAS PASWAN. (Rosera): We also have not objection.

MR. SPEAKER: I think that the entire House is of the same opinion in this regard

(*Interruptions*)

[*English*]

MR. SPEAKER: I am saying that I am fully one with your views. At the same time, I am referring this matter to the Privileges Committee and I will request the Privileges Committee to submit the report in the shortest time. And if the Privileges Committee comes to the conclusion that there is some mistake - real mistake - then we would take stringent action on it.

But, at the same time, let us find out what she has to say and it is the last chance, nothing more than that. We should not appear to be doing something at the back of anybody. This would be the last chance.

[*Translation*]

SHRI TEJ NARAYAN SINGH (Buxar): Mr. Speaker, Sir, like the Scheduled Castes

and Scheduled Tribes, there is a caste of Nai in our country. their population is in lakhs. They are landless and have nothing except a house. Therefore, I would like to demand from the Government of India that this Nai caste should also be included in the list of Scheduled Castes and all the facilities provided to them regarding jobs and other things should be provided to these people also, so that these people can also live respectfully in the society.

SHRI BIRENDRA SINGH (Mirzapur): Mr. Speaker, sir, any game is played with the feeling of competition and unity. But it is regretful that a lot of discrimination is done in the field of sports in our country. a meeting of nearabout 100 new and old wrestlers was held today. The, spoke about their basic problems and they were also agitated. As I have also played this game, I am quite proud of it and also know its basic problems. the players of other sports, which have got much publicity and facilities and who have won Olympic medals, were awarded with Padamshree also. But the players of rural games like wrestling, who have also won Olympic medals, have not yet been awarded with Padamshree. The officials of the sports Federations may have played any sport, such as Olympic games, wrestling

12.11 hrs.

[MR. DEPUTY SPEAKER *in the chair*]

hockey or athletics and crores of rupees are spent on the management of these sports federation, but when these officials have not played a particular game and have no idea about it, how can they thing of bringing progress in that game. That is why our country is gradually losing its place in the world of sports.

I would like to know from the Government as to what steps are being taken to improve the management of these sports federations?

In view of this ad state of affairs, the wrestlers submitted a proposal that a conference of the wrestlers from all over India will be called, in which the Lok Sabha Speaker, the Prime Minister, the president and the Leaders of Opposition will be invited and will be requested to solve their problems. In the conference, the Government will be asked to state the steps that it would take in this regard. Mr. Speaker, Sir. You should direct the Government to state as to what steps and being taken by it to solve the problem in this regard?

[English]

SHRI P.M. SAYEED: Mr. Deputy Speaker, Sir, you might kindly recall that I had raised the matter of recruitment of police constables in Lakshadweep. It is the not the first time that I am raising this issue. In the previous weeks also, I had mentioned about it in this very session.

Now it appears that the Home Ministry people are fast asleep. they do not know what if happening in far-flung Islands. The tension is mounting up like anything. the Home Minister had given an assurance that the constables would be recruited from Lakhsadweep itself. The position now is 45 per cent from locals and 55 per cent from outside are taken. Already there are underground organisations working against the integrity of the country. I have given sufficient notice to them. they are not rising from their fast sleep. I have no other way but to sit in the well of this House. (*Interruptions*). They are going to recruit again on the 16th. Therefore, I am going to sit in the well. I am not going to budge. (*Interruptions*)

SHRI MANORANJAN BHAKTA (Andaman-Nicobar Islands): Mr. Deputy-Speaker, sir, I fully support Mr. Sayeed. I will also sit with him.

MR. DEPUTY-SPEAKER: No, no.

SHRI MANORANJAN BHAKTA: This is how small island territories - union territories - are treated by the Central Government. I also join with him. I am also sitting with him.

MR. DEPUTY-SPEAKER: NO, no; this is not fair. (*Interruptions*) There are others who have got important issues.

SHRI EBRAHIM SULAIMAN SAIT (Ponnani): I also join.

(*Interruptions*)

SHRI E. AHAMED (Manjeri): We are supporting him, Sir.

(*Interruptions*)

12.13 hrs

At this stage, Shri P.M. Sayeed and some other Hon. Members came and sat on the floor near the table.

(*Interruptions*)

MR. DEPUTY-SPEAKER: The Hon. Minister is about to reply to your questions. You kindly resume your seats.

(*Interruptions*)

[Translation]

(*Interruptions*)

SHRI RABI RAY (Kendrapada): Mr. Deputy Speaker, Sir, Shri P.M. Sayeed is a very senior Member of this House. Sir, I would like to tell Shri Kumarmangalam that he should give satisfactory reply to his problems, so that the people living in the far-flung north-eastern states should also have no complaint. You should reply them satisfactorily so that these Members, who belong to our party, should have no complaint and should not have to sit in the well of the House. (*Interruptions*)